

ITEM NO.61

COURT NO.6

SECTION II-C

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS****Criminal Appeal No(s). 1642/2018****SAJJAN KUMAR****Appellant(s)****VERSUS****STATE THROUGH CENTRAL BUREAU OF INVESTIGATION,****Respondent(s)****[ONLY IA NO. 73138/2025 IN CRL.A.NO. 1665-1666/2019 IS LISTED UNDER THIS ITEM.]**  
**(IA No. 185869/2018 - EX-PARTE BAIL)****WITH****CrL.A. No. 1665-1666/2019 (II-C)**  
**(FOR GRANT OF PAROLE ON IA 73138/2025)****Date : 17-04-2025 These matters were called on for hearing today.****CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI**  
**HON'BLE MR. JUSTICE ARAVIND KUMAR****For Appellant(s) : Mr. Salman Hashmi, AOR****Mr. Rakesh Dahiya, AOR**  
**Mr. Aakash Dahiya, Adv.**  
**Mr. Praveen Kumar, Adv.**  
**Mr. Rn Mahalawat, Adv.****For Respondent(s) : Mr. Nishesh Sharma, AOR**  
**Mr. Harvinder Chowdhury, AOR****Mr. Abinash Kumar Mishra, AOR**  
**Mr. Gurbaksh Singh, Adv.**  
**Mr. Gaurav Kumar Pandey, Adv.****Mr. Arvind Kumar Sharma, AOR****Mr. H. S. Phoolka, Sr. Adv.**  
**Mr. Jagjit Singh Chhabra, AOR**  
**Mr. Aruni Chaudhury, Adv.**  
**Ms. Surprret Kaur, Adv.**

Mr. Vikramjeet Banerjee, A.S.G.  
Mrs. Aishwarya Bhati, A.S.G.  
Mr. Nachiketa Joshi, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Ms. Shraddha Deshmukh, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. B.k. Satija, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

1. IA No. 73138 of 2025 has been file for parole which we are not inclined to entertain. Accordingly, the application is dismissed.
2. The appeal is already listed for hearing in the month of July, 2025. List for hearing in the month of July, 2025.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(NAND KISHOR)**  
**ASSISTANT REGISTRAR**